NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 01/15 IN CP 74/15	TP 80/16	Hearing	397/398	Mybirdie Solutions LLP Vs. Habitat Pragnya Property Developments P. Ltd. & 7 Ors.

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

REPRESENTATION TO WHOM

PETITIONER

2. Rith ha facker Respondent 2 - 8

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Counsel for petitioner is present. Counsel for respondent is present. She has filed copy of the extract of the Board resolution. Counter of R-1 is filed and a memo is filed adopting the counter of R-1 by R-2 to R-8. For rejoinder if any, list it on 20.06.2017.

MEMBER (J)

MEMBER (T)